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NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU HELD ON 14.02.2017.

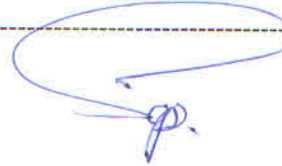
PRESENT: **SHRI RATAKONDA MURALI, MEMBER (J) AND**
DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER	:	CP 266/15
PETITION NUMBER	:	TP 147/17
NAME OF THE PETITIONER (S)	:	DAKSHIN TRADES & COMMERCE PVT. LTD.
NAME OF THE RESPONDENT (S)	:	----
UNDER SECTION	:	FOR ADMISSION

S.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION ----- REPRESENTATION BY WHOM	SIGNATURE
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1. SATHI.P. JOHN
SPT Legal

Advocate to
petition.



Counsel for Petitioner Company is present. He has filed 1 more set of copies. Notices issued to the OL, ROC and RD not received.

Registry is directed to issue intimation to them.

Posted to 08.03.2017.


MEMBER (J)


MEMBER (T)